

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 737/2022

In the matter of:

Sh. Amit Aggarwal

...Applicant

Versus

DDA & Ors.

...Respondents

NDOH:- 10.04.2024

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Filed by:

New Delhi:

Dated: 9th.04.2023
Committee



Delhi Pollution Control

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Original Application No. 737/2022

In the matter of:

Sh. Amit Aggarwal

...Applicant

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DDA & Ors.

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO THE ORDER
DATED 29.01.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal taken up the above captioned matter on 29.01.2024 on the basis of Original Application filed by Mr. Amit Aggarwal regarding un-authorized "Ramleela Manchan & Bhavya Mela" programme which was scheduled for 25.09.2022 to 05.10.2022 in the Smriti Van, having its water body popularly known as Machhli Park which is just sharing the common boundary wall of Sector-A, Pocket-B/C, Vasant Kunj, Delhi.

2. That, this Hon'ble Tribunal on 29.01.2024 pleased to issue notice to DPCC and direct the DPCC to ascertain the correct factual position on the

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spot and take appropriate remedial action including the action against the defaulting parties.

3. That, in compliance of the orders passed by this Hon`ble Tribunal an inspection of the site was carried out on 13.03.2024, by the officials of DPCC. During the inspection it was observed that:

- a) The pond is located in M.P. Green Area Smriti van Vasant Kunj on Delhi Development Authority (DDA) land. It is also known by the name of "Machchli Talab".
- b) There is a drain in the park coming from the adjacent locality. Sewage Treatment Plant was also found installed in the park for the treatment of sewage/waste water coming from the drain.
- c) Observations regarding STP:
 - Plant operator (Vijay Singh) from DJB informed that the treatment plant is not operational since few days because of defunct motor. No logbook is being maintained for the operation and maintenance of STP.
 - Due to non-functional STP all the Waste Water from the drain is being discharged directly into the pond without any treatment.
 - Garbage and Plastic waste coming along with sewage were also observed in the pond.
 - Septic condition and foul smell observed in the pond.

Copy of the inspection report alongwith photographs are enclosed herewith as ANNEXURE-1 (Colly).

Barry

4. That, in view of the observation of the inspection, DPCC has issued directions to Delhi Jal Board and Delhi Development Authority to take remedial measures to ensure the pond is pollution free and continue to keep vigil on the ground situation. DDA and DJB were directed to submit treated effluent analysis report from DPCC lab or any NABL accredited lab after removal of all the deficiencies observed as above/restarting the STP within 7 days. Copy of the letters dated 26.03.2024 addressed to DJB and DDA are enclosed herewith as ANNEXURE-2 (Colly).
5. That, response from Delhi Jal Board Delhi and Development Authority is awaited.
6. In view of the above, the present action taken report may kindly be taken on record.



(Dr. B.M.S. Reddy)
Sr. Environmental Engineer

Inspection report in compliance of Hon'ble NGT order dated 29.01.2024. Following are the observations during the inspection of pond located in M.P. Green Area Smriti Van Vasant Kunj on Delhi Development Authority(DDA land). It is also known by the name of "Machchli Talab":-

1. The pond is located in M.P. Green Area Smriti Van Vasant Kunj on Delhi Development Authority(DDA land). It is also known by the name of "Machchli Talab".
2. There is a drain in the park coming from the adjacent locality. Sewage Treatment Plant was also found installed in the park for the treatment of sewage/waste water coming from the drain.

3. Observations regarding STP:

- Plant operator (Vijay Singh) from DJB informed that the treatment plant is not operational since few days because of defunct motor. No logbook is being maintained for the operation and maintenance of STP.
- Due to non-functional STP all the Waste Water from the drain is being discharged directly into the pond without any treatment.
- Garbage and Plastic waste coming along with sewage were also observed in the pond.
- Septic condition and foul smell observed in the pond.

Amzad Khan
13.03.2024
(Amzad Khan)

JEE,CMC-2

436

G58C+J9G, Ambience Tower Ln, Pocket B-C, Sector-A, Vasant Kunj, New Delhi, Delhi
110070, India

Latitude

28.51658188°

Local 04:24:45 PM

Longitude

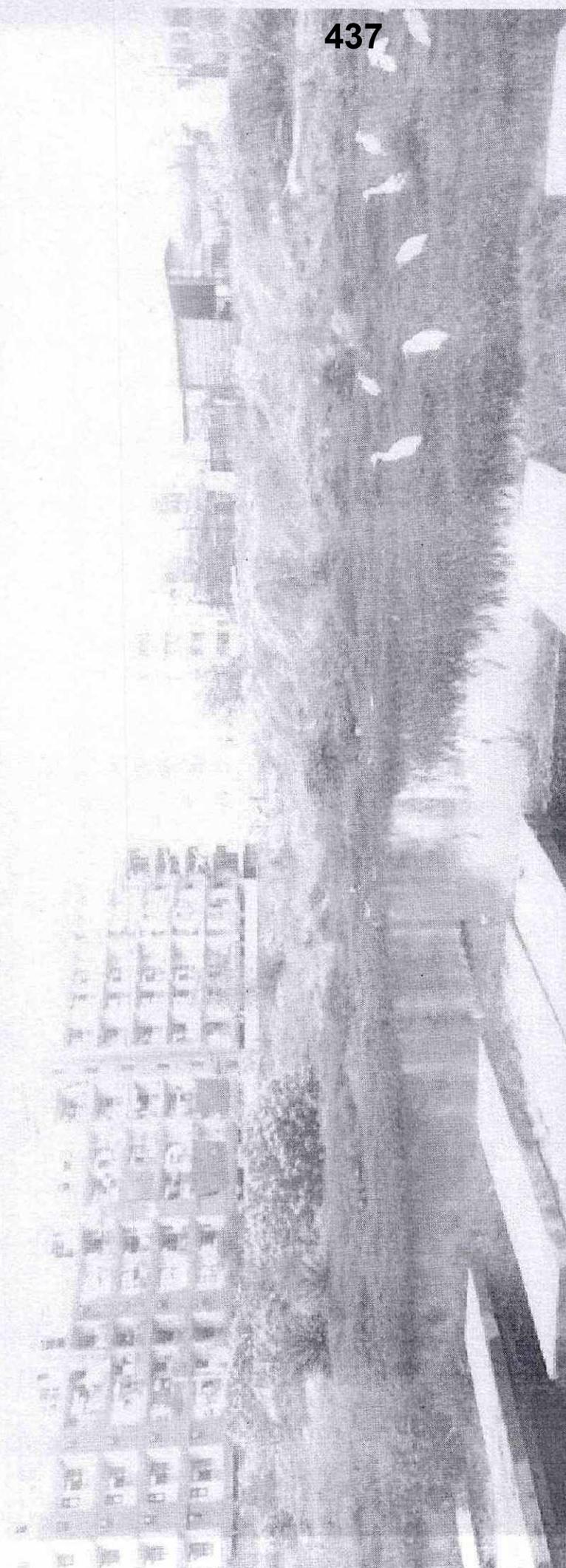
77.17150242°

Altitude 262 m



6

437



G58C+XJW Machhli Park , Mehrauli , Ward No 8, Islam Colony, Mehrauli, New Delhi,
Delhi 110070, India

Latitude

28.51739836°

Longitude

77.17160728°

Local 04:35:05 PM

Altitude 263 m



438

G58C+J9G, Ambience Tower Ln, Pocket B-C, Sector-A, Vasant Kunj, New Delhi, Delhi
110070, India

Latitude
28.51645967°

Longitude
77.171399°

Local 04:29:12 PM

Altitude 262 m

CUT-1050-13 M 13 03 2024



439

3/595, Sector-A, Vasant Kunj, New Delhi, Delhi 110070, India

Latitude

28.51821131°

Local 04:36:40 PM

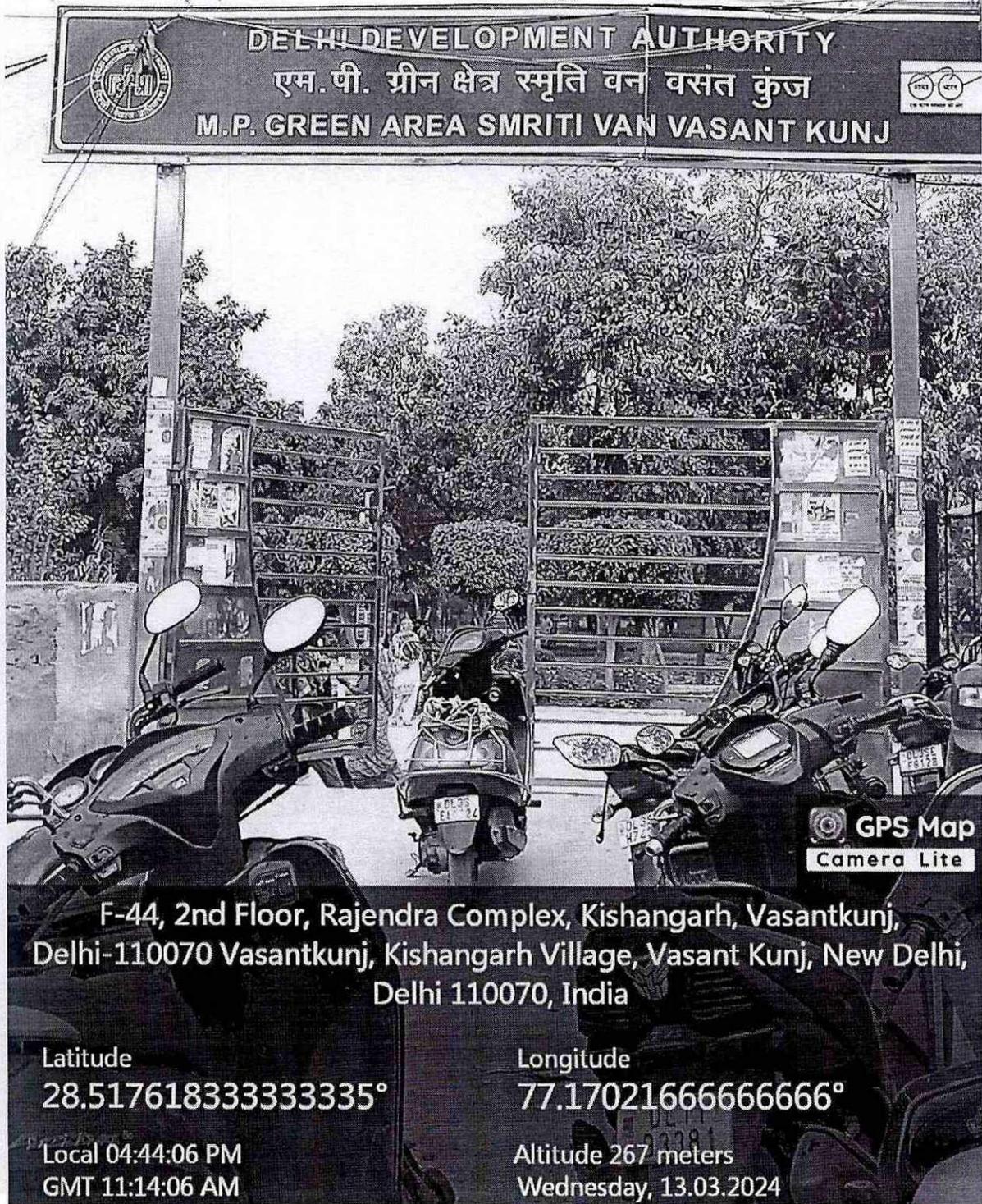
Longitude

77.17202887°

Altitude 265 m

GMT+5:30:00

9



DELHI DEVELOPMENT AUTHORITY
एम.पी. ग्रीन क्षेत्र स्मृति वन वसंत कुंज
M.P. GREEN AREA SMRITI VAN VASANT KUNJ

GPS Map
Camera Lite

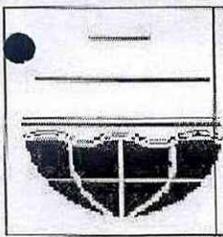
F-44, 2nd Floor, Rajendra Complex, Kishangarh, Vasantkunj,
Delhi-110070 Vasantkunj, Kishangarh Village, Vasant Kunj, New Delhi,
Delhi 110070, India

Latitude
28.517618333333335°

Longitude
77.17021666666666°

Local 04:44:06 PM
GMT 11:14:06 AM

Altitude 267 meters
Wednesday, 13.03.2024



441
DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT
(GOVT. OF NCT OF DELHI)
2nd FLOOR, C-BLOCK, VIKAS BHAWAN-II,
UPPER BELA ROAD, CIVIL LINES DELHI-54
(visit us at website : <http://dpcc.delhigovt.nic.in/>)



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DPCC/(10)/(10)/(11)/Leg-24/155-156

Date: 26/03/24

To,

The Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, INA,
New Delhi - 110023.

(Annexure-2 Colly)

Subj: Compliance of order of Hon'ble NGT dated 29.01.2024 in OA No. 737/2023 titled as "Amit Aggarwal Vs. DDA & ors.

Sir,

This has reference to the order dated 29.01.2024 passed by Hon'ble NGT in OA No. 737/2023 titled as "Amit Aggarwal Vs. DDA & ors. Consequent to the order passed by the Hon'ble Tribunal, an inspection of the site was conducted by the official of DPCC on 13.03.2024 and the observations in this regard are as under:-

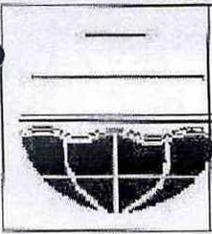
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2. There is a drain in the park coming from the adjacent locality. Sewage Treatment Plant was also found installed in the park for the treatment of sewage/waste water coming from the drain.
3. Observations regarding the operation of STP:
 - i. Plant operator (Vijay Singh) from DJB informed that the treatment plant is not operational since few days because of defunct motor. No logbook is being maintained for the operation and maintenance of STP.
 - ii. Due to non-functional STP all the Waste Water from the drain is being discharged directly into the pond without any treatment.
 - iii. Garbage and Plastic waste coming along with sewage were also observed in the pond.
 - iv. Septic condition and foul smell observed in the pond.

In view of the above observations, you are requested to look into the matter and direct the concerned in DDA to take remedial measures to ensure the pond is pollution free and continue to keep vigil on the ground situation and you are also direct the concerned to submit treated effluent analysis report from DPCC lab or any NABL accredited lab after removal of all the deficiencies observed as above/restarting the STP within 7 days so that status report can be prepared and filed before Hon'ble NGT. Copy of the order of Hon'ble NGT is also enclosed herewith for your ready reference.

Encl: As above

(Signature)
Incharge, CMC-II

Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building
Civil Lines, Delhi-110008



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DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT
(GOVT. OF NCT OF DELHI)
2nd FLOOR, C-BLOCK, VIKAS BHAWAN-II,
UPPER BELA ROAD, CIVIL LINES DELHI-54
(visit us at website : <http://dpcc.delhigovt.nic.in/>)



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DPCC/(10)/(10)/(11)/Leg-24 | 157 - 158

Date: 26/03/24

To,

The Chief Executive Officer,
Delhi Jal Board,
Varunalaya Ph-II, Jhandewalan,
Karol Bagh, New Delhi-110005.

Sub.: Compliance of order of Hon'ble NGT dated 29.01.2024 in OA No. 737/2023 titled as "Amit Aggarwal Vs. DDA & ors."

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Incharge, CMC-II

Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, IEST Building,
Kashmere Gate, Delhi-110005

Encl: As above

Copy to: Vice-Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi